

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **29.05.2019**

NAME OF THE PARTIES: Hargun P. Godhwani & Anr  
V/s  
Godhwani Brothers India Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 97 OF COMPANIES ACT, 2013.

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**ORDER**

68. C.P. 4429/MB/2018

At request, list this matter on 25.06.2019.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)